

Foreign Trade

269. **Shri A. Sreedharan:** Will the Minister of Commerce be pleased to state:

(a) whether Government have any plan to take over the entire foreign trade of India; and

(b) if so, the main features of the proposal?

The Minister of Commerce (Shri Dinesh Singh): (a) There is no such plan before the Government.

(b) Does not arise.

Derailment in Kotah Yard

270. **Shri Hukam Chand Kachhavaia:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1743 on the 18th November, 1966 and state:

(a) the number of persons against whom action has been taken in connection with the collision between two trains in the Kotah Yard on 3-9-66 as also the nature of the action taken; and

(b) if no action has been taken, the further time likely to be taken in the matter?

The Minister of Railways (Shri C. M. Peoncha): (a) Four railway staff have been punished as under in connection with this accident:

Staff	Punishment
I	2

(i) Movement Inspector	Reverted from the grade Rs. 250-380 to the lower post of Head Trains Clerk in the grade Rs. 150-240 for 3 year with future effect.
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(ii) Deputy Yard Master	Reverted from the grade Rs. 205-280 to the lower post of Head Trains Clerk in the grade Rs. 150-240 for 3 years without future effect.
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I	2
(iii) Pointman	Reverted from grade 'A' Rs. 80-110 to grade 'B' Rs. 75-95 for two years without future effect in the same category.
(iv) Driver of train No. 505 Down Goods	Stoppage of increment for one year without future effect.

(b) Does not arise.

Textile Industry in Vidarbha

271. **Shri Hukam Chand Kachhavaia:**

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the restriction on the movement of cotton in Nagpur has severely affected the Textile Industry in Vidarbha; and

(b) if so, the arrangements made by Government to keep the mills running?

The Deputy Minister in the Ministry of Commerce (Shri Ghafi Qureshi): (a) and (b). Restrictions on movement of Cotton have not affected the textile industry in Vidarbha adversely. In fact, arrangements exist for the issue of movement-permits to enable cotton textile mills to purchase and move cotton to the mills, and for requisitioning, wherever feasible, to help the mills to secure their requirements of cotton at the appropriate ceiling prices.

Closure of Jute Mills in Kanpur

272. **Shri Hukam Chand Kachhavaia:** Will the Minister of Commerce be pleased to refer to the reply given to Unstarred Question No. 1771 on the 18th November, 1966 and state:

(a) the outcome of the talks being held in regard to the closure of the second jute mill in Kanpur; and

(b) the amount of assistance decided to be provided to this mill by Govt.?